

**IN THE NATIONAL COMPANY LAW TRIBUNAL**  
**NEW DELHI BENCH (COURT – II)**

**Item No. 217**  
**(IB)-847(PB)/2022**  
**IA- 1495/2024**

**IN THE MATTER OF:**

**Small Industries Development Bank of India ... Appellant/Petitioner**

**Versus**

**Davinder Singh Chawla ... Respondent**

**Under Section: 95(1) of IBC, 2016**

**Order delivered on 01.05.2024**

**CORAM:**

**SH. ASHOK KUMAR BHARDWAJ**  
**HON'BLE MEMBER (J)**

**SH. SUBRATA KUMAR DASH**  
**HON'BLE MEMBER (T)**

**PRESENT:**

**For the Appellant :**

**For the Respondent/ PG :** Adv. Ayush Puri, Adv. Kanav Madnani

**PG**

**For the RP :** Adv. Harish Taneja, Adv. Parul,

**Hearing Through: VC and Physical (Hybrid) Mode**

**ORDER**

**IA-1495/2024:** As prayed by Ld. Counsel appearing for SIDBI, the hearing is deferred to 15.05.2024.

**Sd/-**

**(SUBRATA KUMAR DASH)**  
**MEMBER (T)**

**Sd/-**

**(ASHOK KUMAR BHARDWAJ)**  
**MEMBER (J)**